

- Note :— 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.  
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 4th DECEMBER, 2015

DIVISION BENCHES

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| 1. Hon'ble The Acting Chief Justice &<br>Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL<br>II (a). CWJC - Relating to Validity of Acts<br>(b). CWJC - Relating to State excise, Central Taxation etc.<br>(c). CWJC - Relating to Judicial Service<br>(d). LPA ( 2014 & 2015 )<br>(e). Original Criminal Misc.(D.B.)<br>(f). Civil Review (D.B.)—Orders, Admission & Hearing<br>III.Cr. Appeal (D.B.)— Orders & Admission<br>IV.Cr. Appeal (D.B.)— old matters — Hearing<br>V. Any other civil matters not assigned to any other D.B.<br>VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act — Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Navaniti Prasad Singh &<br>Hon'ble Justice Smt. Nilu Agrawal   | LPA ( upto 2013) — Orders , Admission & Hearing<br>CWJC — CAT Matters — Orders, Admission & Hearing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 3. Hon'ble Mr. Justice Ramesh Kumar Datta &<br>Hon'ble Justice Smt. Anjana Mishra     | 1st half — I.—CWJC (State Taxation Matters) / M. A. (Taxation)—Orders , Admission & Hearing<br>II. M.A. (Family Court Matters) Orders , Admission & Hearing<br>III. MJC (D.B.) — Orders , Admission & Hearing<br>IV.Cr. W. J. C. — Habeas corpus(D.B.) -B.C.C. Act— Orders, Admission & Hearing.                                                                                                                                                                                                                                                                     |
| 4. Hon'ble Justice Smt. Anjana Prakash &<br>Hon'ble Mr. Justice Rajendra Kumar Mishra | 1st half -I.Criminal Appeals(D.B.)(Custody matters)-Orders & Hearing<br>II. Cr. Appeal (D.B.) (Old Matters ) — Hearing<br>III. Death Referen ce- Hearing                                                                                                                                                                                                                                                                                                                                                                                                             |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble The Acting Chief Justice            | At 3.30 P.M. —Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 2. Hon'ble Mr. Justice Ramesh Kumar Datta      | At 2.15 P.M. —Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 3. Hon'ble Mr. Justice Samarendra Pratap Singh | CWJC- Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing<br>CWJC — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2013) |

4. Hon'ble Mr. Justice Ajay Kumar Tripathi  
 Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2014 & 2015)  
 Group -II — Education Matters, other service matters — Orders , Admission & Hearing (From 2013)
5. Hon'ble Mr. Justice Kishore K. Mandal  
 I.Group — V I. (other un categorized Misc. matters, ) — Orders , Admission & Hearing  
 II. Election Petitions
6. Hon'ble Mr. Justice Dr. Ravi Ranjan  
 Group — V - Religious Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act  
 E.C. Act, Stamp Act , Arbitration , Foreigners Act — Orders, Admission & Hearing  
 CWJC—Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing ( Up to 2010)
7. Hon'ble Justice Smt. Anjana Prakash  
 2nd half - I.Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders , Admission & Hearing  
 II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.  
 III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
8. Hon'ble Mr. Justice Jyoti Saran  
 CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, Indira Vikas / Jawahar Rojgar / Notified Area, S.F.C — Orders, Admission & Hearing  
 II. Election matters Relating to Cooperative matters, Gram panchayat Zila Parishad, Municipal Corporation & University  
 III. Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing  
 IV. CWJC—Group—IV—Orders, Admission & Hearing (Up to 2013)
9. Hon'ble Mr. Justice Rakesh Kumar  
 1st half — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2011 & 2012)  
 Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012)  
 2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C.Act.), Electricity Act, Freedom fighter, Citizenship, Pollution — Orders, Admission & Hearing
10. Hon'ble Mr. Justice Birendra Prasad Verma  
 CWJC —Group — III —Orders , Admission & Hearing

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| 11. Hon'ble Mr. Justice Dinesh Kumar Singh       | Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)<br>Criminal Misc. Matters under Section 438 & 439 Cr. P.C. NDPS Act (Fresh Cases)                                                                                                                                                                                                                                                                               |
| 12. Hon'ble Mr. Justice Gopal Prasad             | Criminal Appeal (S.J.) including Custody matters — Hearing                                                                                                                                                                                                                                                                                                                                                                      |
| 13. Hon'ble Mr. Justice Mungeshwar Sahoo         | F. A. — Order and Hearing (Up to 1989)<br>Writ Petitions arising from orders of<br>Civil Courts/ converted from Civil Revision Applications<br>(U/s 115 C. P. C.) —Orders, Admission & Hearing.( 2014 -2015)                                                                                                                                                                                                                    |
| 14. Hon'ble Mr. Justice Hemant Kumar Srivastava  | 1st half—Criminal Misc. Matters under Section 439 Cr.P.C.(Fresh Cases)<br>2nd half—Criminal Misc. Matters under Section 439 Cr.P.C.(Old Cases)                                                                                                                                                                                                                                                                                  |
| 15. Hon'ble Mr. Justice V. Nath                  | I. Second Appeals — Order , Admission & Hearing<br>Civil Revision —Orders, Admission & Hearing.<br>II. Writ Petitions arising from orders of<br>Civil Courts/ converted from Civil Revision Applications<br>(U/s 115 C. P. C.) —Orders, Admission & Hearing.(2013)                                                                                                                                                              |
| 16. Hon'ble Mr. Justice Shivaji Pandey           | Miscellaneous Appeals — Orders, Admission & Hearing.<br>MJC.— Orders, Admission & Hearing.<br>Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half)<br>Company Petition & Company application— Orders, Admission & Hearing<br>Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.                                                                                      |
| 17. Hon'ble Mr. Justice Ashwani Kumar Singh      | I. -Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission<br>II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing.<br>III. Cr. Appeal (S.J.) — Hearing (2015), Urgent and Specialiy Assigned matters<br>IV.Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders, Admission & Hearing<br>V. Cr. WJC (S.J.) — Orders , Admission & Hearing |
| 18. Hon'ble Mr. Justice Vikash Jain              | I.CWJC—Group—IV—Orders, Admission & Hearing(2014 & 2015)<br>II. Matters arising from DRT — Orders, Admission & Hearing<br>III. Request Cases — Orders, Admission & Hearing                                                                                                                                                                                                                                                      |
| 19. Hon'ble Mr. Justice Ahsanuddin Amanullah     | I. CWJC- Retirement benefit (State Govt. Services) — Orders, Admission & Hearing<br>II— CWJC — Retirement benefit (Body Corporate / Municipal Corporation Services etc.)—Orders, Admission & Hearing<br>III.— CWJC —Retirement benefit (University and others.— . Orders, Admission & Hearing                                                                                                                                   |
| 20. Hon'ble Mr. Justice Aditya Kumar Trivedi     | I. Writ Petitions arising from orders of<br>Civil Courts/ converted from Civil Revision Applications<br>(U/s 115 C. P. C.) —Orders, Admission & Hearing.(upto 2012)<br>II. Miscellaneous Appeals — Orders, Admission & Hearing.                                                                                                                                                                                                 |
| 21. Hon'ble Mr. Justice Rajendra Kumar Mishra    | 2nd hafl — F.A.— Orders & Hearing (From 1990)                                                                                                                                                                                                                                                                                                                                                                                   |
| 22. Hon'ble Mr. Justice Chakradhari Sharan Singh | At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)                                                                                                                                                                                                                                                                                                                                                  |
| 23. Hon'ble Mr. Justice Prabhat Kumar Jha        | Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)                                                                                                                                                                                                                                                                                                                                                                   |

24. Hon'ble Mr. Justice Jitendra Mohan Sharma

Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)

25. Hon'ble Justice Smt. Anjana Mishra

2nd half —Criminal Misc. Matters under Section 438 Cr. P.C.  
(Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.